

## Circulars issued during COVID-19 lockdown by Supreme Court Of India

<u>Date</u>	<u>Circular/Order Title</u>	<u>Link</u>
23/05/2020	REGARDING RECORDING OF APPEARANCE OF THE ADVOCATES IN THE RECORD OF PROCEEDINGS	<a href="#">Click</a>
23/05/2020	REGARDING GUIDELINES FOR ENTRANTS TO LAWYERS CHAMBERS BLOCKS	<a href="#">Click</a>
19/05/2020	NOTICE REGARDING NON LISTING OF URGENT MATTERS DUE TO TECHNICAL FAULT	<a href="#">Click</a>
17/05/2020	REGARDING CHANGE IN DRESS CODE FOR ADVOCATE	<a href="#">Click</a>
16/05/2020	CHANGE IN SUMMER VACATION OF THE SUPREME COURT CALENDAR 2020	<a href="#">Click</a>
16/05/2020	STANDARD OPERATING PROCEDURE FOR LD. ADVOCATE OR PARTY-IN-PERSON FOR E-FILING, MENTIONING, LISTING AND VIDEO CONFERENCING HEARING	<a href="#">Click</a>
13/05/2020	REGARDING USE OF A4 SIZE PAPER FOR FILING	<a href="#">Click</a>
13/05/2020	REGARDING UNIFORM FOR ADVOCATES	<a href="#">Click</a>
11/05/2020	REASONS ASSIGNED TO THE ISSUES FRAMED FOR CONSIDERATION TO BE DECIDED BY A LARGER BENCH IN R.P. (C) NO. 3358/2018 IN W.P. (C) NO. 373/2006 AND CONNECTED MATTERS	<a href="#">Click</a>
20/04/2020	NOTICE FURNISHING CATEGORIES TREATED AS SHORT CATEGORIES	<a href="#">Click</a>
17/04/2020	HELPLINE NUMBERS IN CONNECTION WITH ANY QUERY RELATING TO MENTIONING OF THE MATTERS FOR URGENT HEARING, TECHNICAL SUPPORT FOR VIDEO CONFERENCE OR E-FILING	<a href="#">Click</a>

15/04/2020	STANDARD OPERATING PROCEDURE FOR LD. ADVOCATE OR PARTY IN PERSON FOR MENTIONING, EFILING AND VIDEO CONFERENCING HEARING	<a href="#">Click</a>
23/03/2020	REGARDING HONBLE THE CHIEF JUSTICE OF INDIA DIRECTIONS TO CONTAIN THE SPREAD OF CORONAVIRUS (COVID-19)	<a href="#">Click</a>
23/03/2020	STANDARD OPERATING PROCEDURE FOR LD. ADVOCATE/LITIGANT-IN-PERSON FOR ATTENDING URGENT HEARING OF A MATTER THROUGH VIDEO CONFERENCING	<a href="#">Click</a>
18/03/2020	IN RE : SUO MOTO WRIT PETITION (CIVIL) - REGARDING CLOSURE OF MID-DAY MEAL SCHEME	<a href="#">Click</a>

## Circulars issued during COVID-19 lockdown by Delhi High Court

<u>Date</u>	<u>Circular/Order Title</u>	<u>Link</u>
27/08/2020	EXTENSION OF SUSPENDED FUNCTIONING OF DELHI HIGH COURT TILL 30.09.2020.	<a href="#">Click</a>
27/08/2020	ROSTER OF SITTING OF THE HON'BLE JUDGES OF THIS COURT FOR TAKING PHYSICAL COURTS EFFECTIVE FROM 01.9.2020 TO 14.9.2020.	<a href="#">Click</a>
27/08/2020	STANDARD OPERATING PROCEDURE (SOP) FOR RESUMPTION OF PHYSICAL FUNCTIONING IN THE HIGH COURT OF DELHI W.E.F. 01.09.2020.	<a href="#">Click</a>
24/08/2020	OFFICE ORDER REGARDING LISTING OF NON-URGENT/ORDINARY MATTERS W.E.F.01.09.2020.	<a href="#">Click</a>
15/08/2020	EXTENSION OF SUSPENDED FUNCTIONING OF DELHI HIGH COURT TILL 31.08.2020.	<a href="#">Click</a>
15/08/2020	EXTENSION OF SUSPENDED FUNCTIONING OF COURTS SUBORDINATE TO DELHI HIGH COURT TILL 31.08.2020.	<a href="#">Click</a>
06/08/2020	OFFICE ORDER REGARDING PAYMENT OF COURT FEE CONSEQUENT UPON RESUMPTION OF PHYSICAL FILING OF NON-URGENT/ORDINARY MATTERS	<a href="#">Click</a>
30/07/2020	EXTENSION OF SUSPENDED FUNCTIONING OF DELHI HIGH COURT TILL 14.08.2020.	<a href="#">Click</a>
30/07/2020	EXTENSION OF SUSPENDED FUNCTIONING OF COURTS SUBORDINATE TO DELHI HIGH COURT TILL 14.08.2020.	<a href="#">Click</a>

14/07/2020	EXTENSION OF SUSPENDED FUNCTIONING OF DELHI HIGH COURT TILL 31.07.2020.	<a href="#">Click</a>
14/07/2020	EXTENSION OF SUSPENDED FUNCTIONING OF COURTS SUBORDINATE TO DELHI HIGH COURT TILL 31.07.2020.	<a href="#">Click</a>
29/06/2020	EXTENSION OF SUSPENDED FUNCTIONING OF DELHI HIGH COURT TILL 15.07.2020.	<a href="#">Click</a>
29/06/2020	EXTENSION OF SUSPENDED FUNCTIONING OF COURTS SUBORDINATE TO DELHI HIGH COURT TILL 15.07.2020.	<a href="#">Click</a>
20/06/2020	CIRCULAR REGARDING PUBLIC VIEWING OF COURT PROCEEDINGS	<a href="#">Click</a>
14/06/2020	OFFICE ORDER REGARDING STARTING OF ONLINE FILING SYSTEM AND OTHER IMPORTANT DIRECTION REGARDING FILING	<a href="#">Click</a>
13/06/2020	OFFICE ORDER REGARDING EXTENSION OF SUSPENDED FUNCTIONING OF DELHI HIGH COURT TILL 30.06.2020	<a href="#">Click</a>
13/06/2020	OFFICE ORDER REGARDING EXTENSION OF SUSPENDED FUNCTIONING OF COURTS SUBORDINATE TO DELHI HIGH COURT TILL 30.06.2020	<a href="#">Click</a>
05/06/2020	GUIDANCE NOTE FOR CONDUCTING ARBITRATION PROCEEDINGS BY VIDEO CONFERENCE	<a href="#">Click</a>
05/06/2020	NOTIFICATION REGARDING PARTIAL RESUMPTION OF FUNCTIONING OF DELHI INTERNATIONAL ARBITRATION CENTRE	<a href="#">Click</a>
29/05/2020	OFFICE ORDER REGARDING EXTENSION OF SUSPENDED FUNCTIONING OF DELHI HIGH COURT TILL 14.06.2020	<a href="#">Click</a>

29/05/2020	OFFICE ORDER REGARDING EXTENSION OF SUSPENDED FUNCTIONING OF COURTS SUBORDINATE TO DELHI HIGH COURT TILL 14.06.2020	<a href="#">Click</a>
25/05/2020	OFFICE ORDER REGARDING CONTACTING COURT MASTERS FOR THE LIMITED PURPOSE ONLY.	<a href="#">Click</a>
25/05/2020	OFFICE ORDER REGARDING DRESS CODE FOR THE ADVOCATES DURING APPEARANCE THROUGH VIDEOCONFERENCING OR OTHERWISE.	<a href="#">Click</a>
22/05/2020	OFFICE ORDER REGARDING SUSPENSION OF FUNCTIONING OF DELHI HIGH COURT TILL 31.05.2020	<a href="#">Click</a>
22/05/2020	OFFICE ORDER REGARDING SUSPENSION OF FUNCTIONING OF COURTS SUBORDINATE COURTS TILL 31.05.2020	<a href="#">Click</a>
18/05/2020	REGARDING OPENING OF LAWYERS CHAMBERS SITUATED IN THIS COURT COMPLEX.	<a href="#">Click</a>
16/05/2020	OFFICE ORDER REGARDING NEW DISPLAY BOARD SYSTEM	<a href="#">Click</a>
16/05/2020	OFFICE ORDER REGARDING SUSPENSION OF FUNCTIONING OF DELHI HIGH COURT TILL 23.05.2020	<a href="#">Click</a>
16/05/2020	OFFICE ORDER REGARDING SUSPENSION OF FUNCTIONING OF COURTS SUBORDINATE COURTS TILL 23.05.2020	<a href="#">Click</a>
08/05/2020	OFFICE ORDER REGARDING NON-URGENT/ORDINARY FILING LINK	<a href="#">Click</a>

02/05/2020	OFFICE ORDER REGARDING EXTENSION OF SUSPENDED FUNCTIONING OF DELHI HIGH COURT TILL 17.05.2020	<a href="#">Click</a>
02/05/2020	OFFICE ORDER REGARDING EXTENSION OF SUSPENDED FUNCTIONING OF COURTS SUBORDINATE TO DELHI HIGH COURT TILL 17.05.2020	<a href="#">Click</a>
26/04/2020	OFFICE ORDER FOR LISTING OF CERTAIN MATTERS WITH THE CONSENT OF BOTH THE SIDES	<a href="#">Click</a>
22/04/2020	OFFICE ORDER REGARDING HELPLINE NUMBER	<a href="#">Click</a>
22/04/2020	OFFICE ORDER PRESCRIBING NEW PROCEDURE FOR MENTIONING	<a href="#">Click</a>
15/04/2020	OFFICE ORDER REGARDING SUSPENSION OF FUNCTIONING OF DELHI HIGH COURT TILL 03.05.2020	<a href="#">Click</a>
15/04/2020	OFFICE ORDER REGARDING SUSPENSION OF FUNCTIONING OF COURTS SUBORDINATE TO DELHI HIGH COURT TILL 03.05.2020	<a href="#">Click</a>
13/04/2020	OFFICE ORDER REGARDING AAROGYA SETU MOBILE APPLICATION	<a href="#">Click</a>
13/04/2020	OFFICE ORDER REGARDING FUNCTIONING OF DELHI HIGH COURT AND COURTS SUBORDINATE THERETO DURING THE ENTIRE MONTH OF JUNE 2020.	<a href="#">Click</a>

04/04/2020	SUBSEQUENT OFFICE ORDER REGARDING MENTIONING OF URGENT MATTER	<a href="#">Click</a>
25/03/2020	OFFICE ORDER REGARDING SUSPENSION OF FUNCTIONING OF WORK OF DELHI HIGH COURT TILL 15.04.2020.	<a href="#">Click</a>
25/03/2020	OFFICE ORDER REGARDING THE FUNCTIONING OF COURTS SUBORDINATE TO THIS COURT DURING THE PERIOD OF NATIONWIDE LOCKDOWN.	<a href="#">Click</a>
23/03/2020	OFFICE ORDER REGARDING HEARING (THROUGH VIDEO-CONFERENCE) OF MATTERS OF EXTREME URGENCY DURING THE PERIOD OF LOCKDOWN/SUSPENSION OF COURT WORK W.E.F. 23.03.2020 TO 04.04.2020.	<a href="#">Click</a>
23/03/2020	OFFICE ORDER REGARDING 'LOCKDOWN/SUSPENSION OF WORK' OF DELHI HIGH COURT & COURTS SUBORDINATE THERETO FROM 23.03.2020 TO 04.04.2020.	<a href="#">Click</a>
20/03/2020	CIRCULAR REGARDING CONTINUATION OF THE DIRECTIONS ISSUED BY THIS COURT ON 13.03.2020 AND 16.03.2020 TO THE DELHI DISTRICT COURTS.	<a href="#">Click</a>
20/03/2020	NOTIFICATION CONTAINING DIRECTIONS FOR DELHI DISTRICT COURTS.	<a href="#">Click</a>
20/03/2020	NOTIFICATION REGARDING SITTING OF BENCHES W.E.F 23.03.2020 TO 03.04.2020.	<a href="#">Click</a>
	CIRCULAR REGARDING CONTINUATION OF THE DIRECTIONS ISSUED BY THIS COURT ON 13.03.2020 AND 16.03.2020 TO THE DELHI	

20/03/2020	DISTRICT COURTS.	<a href="#">Click</a>
20/03/2020	NOTIFICATION CONTAINING DIRECTIONS FOR DELHI DISTRICT COURTS.	<a href="#">Click</a>
20/03/2020	NOTIFICATION REGARDING SITTING OF BENCHES W.E.F 23.03.2020 TO 03.04.2020.	<a href="#">Click</a>
17/03/2020	ORDER REGARDING THE INSTRUCTIONS CONTAINED IN ADVISORY ISSUED BY THIS COURT VIDE NO. 79/RG/DHC/2010 ON 16.03.2020 ARE MANDATORY IN NATURE AND ARE REQUIRED TO BE SCRUPULOUSLY FOLLOWED BY ALL THE JUDICIAL OFFICERS.	<a href="#">Click</a>
17/03/2020	ORDER REGARDING PROHIBITION OF INTERNS ATTACHED WITH HON'BLE JUDGES TO ACCESS TO THIS COURT, IN VIEW OF THE OUTBREAK OF CORONAVIRUS (2019-NCOV), TILL FURTHER ORDERS.	<a href="#">Click</a>
16/03/2020	NOTIFICATION REGARDING SITTING OF BENCHES W.E.F 17.03.2020 TO 20.03.2020.	<a href="#">Click</a>
16/03/2020	ADVISORY TO DELHI DISTRICT COURTS AND DELHI JUDICIAL ACADEMY.	<a href="#">Click</a>
13/03/2020	NOTIFICATION REGARDING FUNCTIONING OF THIS COURT FROM 16.03.2020.	<a href="#">Click</a>
13/03/2020	ADVISORY TO DELHI DISTRICT COURTS	<a href="#">Click</a>